

(12)

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH

Review Petition No.39/94
in
O.A. 1054/92

G.N.Vyas .. Petitioner

-vs-

Union of India & Ors. .. Respondents

Coram: Hon'ble Smt. Lakshmi Swaminathan
Member(J)

TRIBUNAL'S ORDER BY

CIRCULATION

Per Smt. Lakshmi Swaminathan, M(J))

Date: 11-3-94

This review petition is in respect
of the order passed on 17-1-94 in O.A.1054/92
rejecting the applicant's claim for pay fixation.

2. No new grounds have been raised
in this petition which could not have been
raised at the time when the applicant was
heard in support of the original application.
The applicant's grievance is that the order
is wrongly passed on the grounds he has
sought to plead in the review petition, which
grounds cannot be accepted in review.

3. The review application is rejected.

M

Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)
Member(J)

11-3-94
Order/Judgement despatched
to .. respondent(s)
on .. 16/3/94

g.n.vyas